

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:3887  
ANSWERED ON:25.08.2011  
JOINT VENTURE AGREEMENT BY GAIL  
Kodikunnil Shri Suresh;Ramasubbu Shri S.

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Gas Authority of India Ltd. has entered into various joint venture agreements to pursue natural gas related business activities in the country particularly in Southern India;
- (b) if so, the details thereof;
- (c) the estimated cost of these pipelines; and
- (d) the status of implementation of these pipelines?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N SINGH)

(a): Yes, Madam.

(b) to (d): Joint Venture (JV) Agreements have been signed by GAIL (India) Ltd., interalia, with the State Govt. entities of Kerala and Karnataka with an initial / authorized capital of Rs. 100 crore each. Further, as per the abstract of the Government of Andhra Pradesh's G.O.M no. 10 dated 15/06/2011 GAIL Gas Ltd. a fully owned subsidiary of GAIL would be taking up 25% stake in APGDC (Andhra Pradesh Gas Distribution Corporation Ltd.) along with APGDC upto 25% and Public / Private participants' stake upto 50%. The share holding agreement and other formalities have been taken up. The JV companies are at the formation stage and the estimated cost of the pipelines would be only known consequent to the award of pipeline projects.